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Title: Introduction of the Constitution (Amendment) Bill, 2012 (Amendment of Articles 85 and 100).

DR. RAJAN SUSHANT (KANGRA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

DR. RAJAN SUSHANT: I introduce the Bill.